COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 292 OF 2014 & IA NO. 25 OF 2015, IA NO. 216 OF 2016, IA NO. 419 OF 2017, IA NO. 547, 548 OF 2018

Dated: 17th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

Gujarat Gas Company Ltd.

.... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Yashaswi Kant

Counsel for the Respondent(s) : Ms. Sonali Malhotra for R-1

Ms. Iti Agarwal

Ms. Tamanna Goyal for R.2

<u>ORDER</u>

At the request of learned counsel for the appellant, the matter is adjourned to <u>31.10.2018</u>.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Manjula Chellur) Chairperson

ts/vg